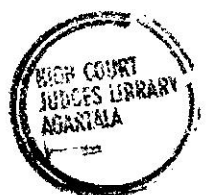


Pension Scheme for Female Domestic Worker.



GOVERNMENT OF TRIPURA
EDUCATION (SOCIAL WELFARE & SOCIAL EDUCATION) DEPARTMENT
AGARTALA; TRIPURA.

No. F. 3(72)/DSWE/PEN.CELL/2011(L)/9582(2000) Dated, Agartala, the 12th August, 2015.

NOTIFICATION

The Governor of Tripura is pleased to introduce a **Pension Scheme for Female Domestic Worker** w.e.f. 1st August 2015 for the welfare of Female Domestic Worker. The details of the scheme are as follows:-

1. Name of The Scheme:

Pension Scheme for Female Domestic Worker.

2. Targeted Beneficiaries:

Females, who are engaged in the profession as Domestic Worker, shall be eligible for getting pension with the following conditions.

- i. The applicant must be a resident of Tripura.
- ii. The age of the applicant must be 18 yrs & above.
- iii. The applicant must be under BPL family.
- iv. The applicant must have minimum of 5 years of experience in the job.
- v. The rate of pension will be Rs. 350/- (Rupees three hundred fifty only) per month.
- vi. An application should be submitted in the prescribed format.
- vii. Certificate of present working by her employer.

3. Rate of Pension:

Rs. 350/- per month per beneficiary

4. Proposed Date for Implementing the Scheme:

1st August 2015.

5. Method of selection of Beneficiaries:

The application would be invited from the eligible candidates by giving wide publicity through print media and electronic media for submitting it to the office of the CDPO of the concerned area. The concerned G.P /V.C / N.P /AMC as the case will be consulted by CDPO.

6. Sanctioning Authority:

The CDPOs will sanction the Pension to the eligible cases.

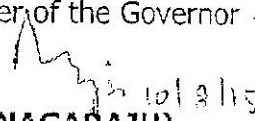
7. Evaluation and Monitoring:

The Department would monitor the progress of Payment of selected Beneficiaries in each month and submit a report to the govt. in each month.

8. Others:

The Govt. may make any change in the scheme as and when required.

By order of the Governor


(M. NAGARAJU)
Secretary to the
Government of Tripura